12.01 hrs.

## PAPERS LAID ON THE TABLE

Title: Papers laid on the Table by the Ministers/Members.

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI T.R. BAALU): Sir, I beg to lay on the Table:--

- A copy of the Bio-Medical Waste (Management and Handling) (Amendment) Rules, 2003 (Hindi and English versions) published in Notification No. S.O. 1069 (E) in Gazette of India dated the 17<sup>th</sup> September, 2003 under section 26 of the Environment ((Protection) Act, 1986.
- A copy of the Notification No. S.O. 979 (E) (Hindi and English versions) published in Gazette of India dated the 27<sup>th</sup>
  August, 2003 making certain amendments in the Notification No. S.O. 763 (E) dated the 14<sup>th</sup> September, 1999, issued
  under sub-section (2) of section 3 of the Environment (Protection) Act, 1986.

(Placed in Library. See No. LT 8264/2003)

श्रम मंत्री (डॉ. साहिब सिंह वर्मा) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :--

- 1. कर्मचारी भविय निधि संगठन, नई दिल्ली के वी 2001-2002 के समेकित वार्षिक लेखाओं की एक प्रति (हिन्दी तथा अंग्रेज़ी संस्करण) तथा उन पर लेखापरीक्षा प्रतिवेदन।
- 2. उपर्युक्त (1) में उल्लिखित पत्रों को सभा पटल पर रखने में हुए विलंब के कारण दर्शाने वाला विवरण

(हिन्दी तथा अंग्रेज़ी संस्करण)।

(Placed in Library. See No. LT 8265/2003)

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI BRAJA KISHORE TRIPATHY): Sir, I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619 A of the Companies Act, 1956:--

- 1. Review by the Government of the working of the Bharat Refractories Limited, Bokaro Steel City, for the year 2002-2003.
- Annual Report of the Bharat Refractories Limited, Bokaro Steel City, for the year 2002-2003, along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library. See No. LT 8266/2003)

THE MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI RAJIV PRATAP RUDY): Sir, I beg to lay on the Table a copy of the Memorandum of Understanding (Hindi and English versions) between the Indian Airlines Limited and the Ministry of Civil Aviation for the year 2003-04.

(Placed in Library. See No. LT 8267/2003)

कृि मंत्रालय में राज्य मंत्री (श्री हुक्मदेव नारायण यादव) : महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ :--

(Placed in Library. See No. LT 8268-73/2003)

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